

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 09<sup>th</sup> December, 2015**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE DR. D.K.AGARWAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 137/2015(CZ)	Himnshu Tiwari Vs. Madhya Pradesh Road Development Corporation & 8 Ors.	Mr. Ayush Dev Bajpai, Adv.	
2.	Appeal No. 52/2015(CZ) <b>(M.A.No.794/15)</b> <b>(M.A.No.777/15)</b>	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	
3.	Appeal No. 53/2015(CZ) <b>(M.A.No.793/15)</b> <b>(M.A.No.778/15)</b>	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 143/2014(CZ)	Fortune Glory Extension Welfare Association (FGEWA) & 3 Ors. Vs. M/s Fortune Builders & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Shrey Raj Saxena Adv. For R-1 Mr. Vijay Kumar Choudhary Adv. for R-3 (MCB) Mr. Sachin K. Verma, Adv. For R-2 Mr. Om. S. Shrivastava, Adv. Ms. Parul Bhadoria, Adv.	
5.	Original Application No. 326/2014(CZ)	Shailendra Jain Vs. M/S Devi Ahilya New Cloth Market Company	Mr. Ayush Dev Bajpai Adv. Mr. Deepesh Shukla Adv Mr. Sachin K Verma Adv.	
6.	Appeal No. 49/2015(CZ) <b>(M.A.No.687/15)</b>	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
7.	Original Application No. 87/2015(CZ) <b>(M.A.No.531/15)</b>	Afsar Khan Vs. State of M.P. & Ors.	Mr. Rajesh Chand, Adv.	
8.	Appeal No. 45/2015(CZ)	Brij Mohan Singh Vs. State of M.P. & Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Shreyraj Saxena, Adv.	
9.	Original Application No. 101/2015(CZ)	Shailendra Singh Vs. State of M.P. & Ors.	Mr. Rohit Sharma, Adv.	

10.	Original Application No. 44/2013(CZ)	Tribunal At Its Own ( <i>Fly Ash, Thermal Power</i> )  Vs. Chairman M.P pollution Control Board &4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivastava, Adv. Mr. Shreyraj Saxena, Adv.	
11.	Original Application No. 01/2014(THC)	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 16/2013(CZ)	Tribunal at its own Motion Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)